

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL - Nomination of two Commercial Court Judges for the Academic Programme No.P-1200 on the subject of **“Refresher Course for Commercial Courts”** scheduled to be held from 17.01.2020 to 19.01.2020 at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

- REF:**
1. Letter No.NJA/Reg/Ac.Prog/2019-20/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
 2. High Court’s letter ROC.No.682/SO/2019, dated 30.12.2019.

ORDER ROC.No.19/2020-B.SPL., DATED:04.01.2020

The High Court is pleased to pass the following Orders:

The following District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1200 on the subject of **“Refresher Course for Commercial Courts”** scheduled to be held from 17.01.2020 to 19.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2nd cited, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Refresher Course at National Judicial Academy, Bhopal.

SL. NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI B.SURESH, XIII Additional District and Sessions Judge,(Commercial Court), L.B.Nagar, Rangareddy District.	Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.
2.	SRI. K.PATTABHIRAMA RAO, XXIV Additional Chief Judge, (Commercial Court), City Civil Court, Hyderabad.	XXV Additional Chief Judge, City Civil Court, Hyderabad.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Refresher Course from 17.01.2020 to 19.01.2020 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. **The nominated officer are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
4.1.2020

To:

1. The officers Concerned.
 2. The Incharge Officers.
 3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
 7. The XIII Additional District and Sessions Judge's Court-cum-XIII Addl. Metropolitan Sessions Judge's Court, Cyberabad at L.B.Nagar, Rangareddy District.
 8. The XXIV Additional Chief Judge, (Commercial Court), City Civil Court, Hyderabad.
 9. Chairman, LRAT-cum-II Additional District and Sessions Judge-cum-II Add. M.S.J., Rangareddy District.
 10. The XXV Additional Chief Judge, City Civil Court, Hyderabad
 11. The District Treasury Officer, Ranga Reddy District at Nampally Exhibition grounds, Hyderabad.
 12. Pay and Accounts Officer, Hyderabad.
 13. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell,High Court for the State of Telangana at Hyderabad.
- + **Spare...**